NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/74/2016

NAME OF THE PETITIONER(S)

: S.R. Radhakrishnan

NAME OF THE RESPONDENT(S)

: M/s Rajaram Mills Private Limited & 6 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) So Hari

Si Hari Coronal for R7 Share
ROHAN RAJASEKAKAN Consell for Pettonan Row Row Ja.

LATAGOPAL D PAGANNATHAN Advocata

ORDER

Shri Rohan Rajasekharan, counsel for petitioner present. Shri S Hari, counsel for R7 present and submitted that regarding disposal of the machinery, the buyers have not come forward. He sought cooperation from the other side for disposal of the machinery for the purpose of clearing the loans of the secured creditors for which the counsel for petitioner reported ready to extend cooperation. At their request, the matter is posted for final hearing. Put up on

22.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)